(e) The total cost of the project is estimated to be Rs. 23,600 million which would be funded in a debt-equity ratio of 70:30.

## 15 Crore for rehabilitation of Tehri people to Uttaranchal

853. SHRI VEDPRAKASH P. GOYAL: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government are likely to provide Rs. 15 crore to the Uttaranchal Government soon for the rehabilitation of Tehri people;

(b) if so, how long it will take to rehabilitate them;

(c) whether Government are able to fulfil their basic needs or not; and

(d) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) and (b) The resettlement and rehabilitation (R&R) works are being done by the Government of Uttaranchal (GoUA) with the funds provided by Tehri Hydro Development Corporation (THDC). The filling of the reservoir is being done in a phased manner and it 2 will take three to four years to reach the full Reservoir level of EL 830 M. Due to closure of tunnel T2, the water level is expected to rise up to EL 760 M during the monsoon of 2006. All the 5291 Urban families and 3681 Rural families residing up to EL 760 M have already been rehabilitated. The balance families are being rehabilitated *parripassu* with the reservoir filling. The total provision for Rehabilitation & Resettlement works in the Revised Cost Estimate at March, 2003 Price Level is Rs. 983.14 crores. An amount of Rs. 1126.17 crores has already been incurred on Rehabilitation & Resettlement Works upon October, 2005.

(c) and (d) Yes, Sir. The rehabilitation work of the project affected families was commenced by the Governent of Uttar Pradesh when the Project was under them. The Rehabilitation Policy had been evolved and decided by the State of Uttar Pradesh after interaction with the representatives of the local population. After the incorporation of THDC, the Rehabilitation Policy as evolved by the State Government was fully adopted by the Corporation and later on, the amounts of compensation were further enhanced and an attractive and a liberal rehabilitation package was evolved on the recommendations of a High Level Committee headed by Pre\*. Hanumantha Rao. The Hon'ble Supreme Court has also upheld the sufficiency of the R&R package.

148